NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.122/ BB/ 2017	- For hearing	1 :	252(3)	Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC.

SL.	NABAT (INI CADITAL)		
SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	DEDDESTINA	SIGNATURE
140.	& PHONE NOWIDER	REPRESENTATION TO WHOM	

ORDER

PCS for Petitioner is absent. Already ROC-Karnataka, Bangalore has filed his report. No representation for Petitioner Company. Additional information called for by the Tribunal has not supplied. List it on 16/01/2018.

Member (T)

Member (J)